

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4239**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

PENDING BILLS

4239. SHRI RAJESH KUMAR DIWAKER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received several Bills from various States for approval;**
- (b) if so, the names of the Bills received, approved and pending along with the reasons for pendency during each of the last three years and the current year, State-wise including Uttar Pradesh; and**
- (c) the time by which the pending Bills are likely to be approved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) : Yes, Madam.

(b) : The details of the Bills as received from the State Governments under Article 200/201 read with article 254(2) of the Constitution of India, for the consideration and assent of the President of India, during last three years (2014, 2015, 2016) and the current year, State-wise including Uttar Pradesh and the status of each Bill are provided in the Annexure.

(c) : The State Legislations are examined by the Ministry in consultation with the Central Ministries/Departments concerned from three angles viz. repugnancy with Central laws, deviation from National or Central Policy and legal & Constitutional validity.

Whenever necessary, the State Governments are advised to modify/amend provisions of such Legislations/Bills keeping the above in view. Sometimes, discussions are also held with the State Governments and Ministries/Departments of the Government of India with a view to arrive at the final decision. It is difficult to fix a time frame for their approval.

ANNEXURE IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4239 FOR 28.03.2017.

Details of the Bills received during last three years and current year:

L.S. USQ No. 4239 for 28.03.2017**Year: 2014**

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	BIHAR	The Bengal, Agra and Assam Civil Courts (Bihar Amendment) Bill, 2013.	Finalized
2.	CHHATTISGARH	The Indian Forest (Chhattisgarh Amendment) Bill, 2014	Finalized
3.	GUJARAT	The Gujarat Lokayukta Aayog Bill, 2013.	Finalized
4.	HARYANA	The Indira Gandhi University, Meerpur (Amendment) Bill, 2014.	Finalized
5.	JHARKHAND	The Jharkhand Registration of Marriage Bill, 2012.	Finalized
6.	JHARKHAND	The Jharkhand University of Technology Bill, 2011.	Finalized
7.	KARNATAKA	The Karnataka Prevention of Dangerous Activities of Bootleggers, Drug-offenders, Gamblers, Goondas, Immoral Traffic Offenders, Slum-grabbers and Video or Audio Pirates (Amendment) Bill, 2014.	Pending
8.	KERALA	The Kerala Land Reforms (Amendment) Bill, 2013.	Finalized
9.	MANIPUR	The Manipur Lokayukta Bill, 2014.	Finalized
10.	MAHARASHTRA	The Maharashtra Money-Lending (Regulation) Bill, 2014.	Finalized
11.	MAHARASHTRA	The Indian Forest (Maharashtra Amendment) Bill, 2013.	Finalized
12.	MEGHALAYA	The Poison (Meghalaya Amendment) Bill, 2013.	Finalized
13.	ODISHA	The Odisha Lokayukta Bill, 2014.	Finalized
14.	PUNJAB	The Payment of Wages (Punjab Amendment) Bill, 2013.	Finalized
15.	PUNJAB	The Punjab Labour Welfare Fund (Amendment) Bill, 2014.	Finalized
16.	PUNJAB	The Punjab Prevention of Damage to Public and Private Property Bill, 2014.	Finalized
17.	RAJASTHAN	The Apprentices (Rajasthan Amendment) Bill, 2014.	Finalized
18.	RAJASTHAN	The Rajasthan State Highways Bill, 2014.	Finalized

19.	RAJASTHAN	The Contract Labour (Regulation and Abolition) (Rajasthan Amendment) Bill, 2014.	Finalized
20.	RAJASTHAN	The Factories (Rajasthan Amendment) Bill, 2014.	Finalized
21.	RAJASTHAN	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2014.	Finalized
22.	RAJASTHAN	The Industrial Disputes (Rajasthan Amendment) Bill, 2014.	Finalized
23.	RAJASTHAN	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Bill, 2014	Finalized
24.	TAMIL NADU	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Bill, 2014.	Finalized
25.	TAMIL NADU	The Tamil Nadu Universities Laws (Amendment) Bill, 2014.	Pending
26.	TAMIL NADU	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Tamil Nadu Amendment) Bill, 2014.	Finalized
27.	UTTARAKHAND	The Indian Stamp (Uttarakhand Amendment) Bill, 2011.	Finalized

Year: 2015

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	ANDHRA PRADESH	The Andhra Pradesh Protection of Depositors of Financial Establishments (Amendment) Bill, 2015.	Pending
2.	ANDHRA PRADESH	The Andhra Pradesh Special Courts Bill, 2015.	Finalized
3.	ANDHRA PRADESH	The Factories (Andhra Pradesh Amendment) Bill, 2015.	Finalized
4.	ANDHRA PRADESH	The Industrial Disputes (Andhra Pradesh Amendment) Bill, 2015.	Finalized
5.	ANDHRA PRADESH	The Contract Labour (Regulation and Abolition) (Andhra Pradesh Amendment) Bill, 2015.	Finalized
6.	ASSAM	The Assam Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2014	Finalized
7.	ASSAM	The Assam Witch Hunting (Prohibition, Prevention and Protection) Bill, 2015 - regarding	Pending
8.	CHHATTISGARH	The Chhattisgarh Special Courts Bill, 2015	Finalized
9.	CHHATTISGARH	The Industrial Disputes (Chhattisgarh Amendment) Bill, 2015	Finalized
10.	GUJARAT	The Presidency Small Cause Courts (Gujarat Amendment) Bill, 2015	Finalized
11.	GUJARAT	The Provincial Small Cause Courts (Gujarat Amendment) Bill, 2015	Finalized
12.	GUJARAT	The Gujarat Control of Terrorism and Organized Crime Bill, 2015	Pending
13.	GUJARAT	The Gujarat Agricultural Lands Ceiling (Amendment) Bill, 2015	Pending
14.	GUJARAT	The Labour Laws (Gujarat Amendment) Bill, 2015	Finalized
15.	HARYANA	The Indian Penal Code (Haryana Amendment) Bill, 2014.	Finalized
16.	HARYANA	The Code of Criminal Procedure (Haryana Amendment) Bill, 2014.	Finalized
17.	HARYANA	The Haryana Gouvansh Sanrakshan and Gausamvardhan Bill, 2015.	Finalized

18.	HIMACHAL PRADESH	The Himachal Pradesh Lokayukta Bill, 2014	Finalized
19.	JHARKHAND	The Bihar & Orissa Public Demand Recovery (Jharkhand Amendment) Bill, 2015	Pending
20.	KARNATAKA	The Karnataka Essential Services Maintenance Bill, 2009	Finalized
21.	KARNATAKA	The Indian Succession (Karnataka Amendment) Bill, 2014	Finalized
22.	KARNATAKA	The Karnataka Stamp (Second Amendment) Bill, 2015	Pending
23.	KARNATAKA	The Karnataka Transgenic and Genetically Modified Cotton Seeds (Fixation of Sale Price and Payment of Compensation) Bill, 2015-regarding.	Pending
24.	KARNATAKA	The Karnataka State Motor Vehicle (Special Provisions) Bill, 2015	Finalized
25.	KARNATAKA	The Registration (Karnataka Amendment) Bill, 2015.	Pending
26.	KARNATAKA	The Karnataka Municipal Corporations (Amendment) Bill, 2015	Pending
27.	KARNATAKA	The Right of Children to Free and Compulsory Education (Karnataka Amendment) Bill, 2015.	Pending
28.	KERALA	The Kerala Maritime Board Bill, 2014.	Finalized
29.	MADHYA PRADESH	The Criminal Law (Madhya Pradesh Amendment) Bill, 2014	Finalized
30.	MADHYA PRADESH	The Registration (Madhya Pradesh Amendment) Bill, 2014	Finalized
31.	MADHYA PRADESH	The Madhya Pradesh Labour Laws (Amendment) and Miscellaneous Provisions Bill, 2015	Finalized
32.	MAHARASHTRA	The Maharashtra Civil Courts (Amendment) Bill, 2015	Finalized
33.	MAHARASHTRA	The Factories (Maharashtra Amendment) Bill, 2015	Finalized
34.	MANIPUR	The Manipur Protection of Interests of Depositors (In Financial Establishments) Bill, 2014	Finalized
35.	MANIPUR	The Manipur Shops & Establishments (second Amedment) Bill 2015	Pending
36.	MANIPUR	The Protection of Manipur People Bill, 2015	Finalized

37.	MANIPUR	The Manipur Land Revenue and Land Reforms (Seventh Amendment Bill, 2015	Pending
38.	MANIPUR	The Manipur Regulation of Visitors, Tenants & Migrant Workers Bill, 2015	Finalized
39.	ODISHA	The Odisha Land Grabbing (Prohibition) Bill, 2015	Pending
40.	ODISHA	The Odisha Underground Pipelines, Cable & Duct (Acquisition of Right of User in Land) Bill, 2015	Pending
41.	PUNJAB	The Commission for Protection of Child Rights (Punjab Amendment) Bill, 2014	Finalized
42.	PUNJAB	The Punjab Protection of Interests of Depositors (In Financial Establishments) Bill, 2015.	Pending
43.	PUNJAB	The Minimum Wages (Punjab Amendment) Bill, 2015	Finalized
44.	RAJASTHAN	The Rajasthan Camel (Prohibition of Slaughter and Regulation of Temporary Migration or Export) Bill, 2015	Finalized
45.	RAJASTHAN	The Rajasthan Apartment Ownership Bill, 2015	Pending
46.	RAJASTHAN	The Rajasthan Special Economic Zone Bill, 2015	Finalized
47.	RAJASTHAN	The Right of Children to Free and Compulsory Education (Rajasthan Amendment) Bill, 2015	Pending
48.	UTTAR PRADESH	The Uttar Pradesh Protection of Interest of Depositors in Financial Establishments Bill, 2015.	Finalized
49.4	UTTAR PRADESH	The Indian Stamp (Uttar Pradesh Amendment) Bill, 2015.	Finalized
50.	UTTAR PRADESH	The Uttar Pradesh Civil Laws (Amendment) Bill, 2015.	Finalized
51.	UTTAR PRADESH	The Era University, Lucknow, Uttar Pradesh Bill, 2015.	Pending
52.	UTTARAKHAND	The Indian Stamp (Uttarakhand Amendment) Bill, 2015.	Finalized
53.	WEST BENGAL	The Industrial Disputes (West Bengal Amendment) Bill, 2015	Finalized
54.	WEST BENGAL	The Factories (West Bengal Amendment) Bill, 2015.	Finalized
55.	WEST BENGAL	The West Bengal Protection of Interest of Depositors in Financial Establishments (Amendment) Bill, 2015.	Finalized

Year: 2016

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	Andhra Pradesh	The Andhra Pradesh Maritime Board Bill, 2015	Finalized
2.	Andhra Pradesh	The Andhra Pradesh Electricity Duty Bill, 2015.	Pending
3.	Andhra Pradesh	The Andhra Pradesh Money Lenders Bill, 2015.	Pending
4.	Andhra Pradesh	The Andhra Pradesh Forest (Amendment) Bill, 2016.	Finalized
5.	Andhra Pradesh	The Andhra Pradesh Electricity Laws (Andhra Pradesh Amendment) Bill, 2016	Finalized
6.	Assam	The Assam Gratuity (Amendment) Bill, 2015.	Pending
7.	Chhattisgarh	The Chhattisgarh Madhyastham Adhikaran (Sanshodhan) Vidheyak, 2015	Pending
8.	Chhattisgarh	The Chhattisgarh High Court (Appeal to Division Bench) (Amendment) Bill, 2015.	Finalized
9.	Chhattisgarh	The Chhattisgarh Protection of Depositors' Interest (Amendment) Bill, 2015.	Pending
10.	Chhattisgarh	The Chhattisgarh Shram Kalyan Nidhi (Sanshodhan) Vidheyak, 2015.	Finalized
11.	Chhattisgarh	The Chhattisgarh Ayurvigyan Parishad (Amendment) Vidheyak, 2016.	Pending
12.	Gujarat	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Gujarat Amendment) Bill, 2016	Finalized
13.	Gujarat	The Registration (Gujarat Amendment) Bill, 2016	Finalized

14.	Haryana	The Payment of Wages (Haryana Amendment) Bill, 2016	Finalized
15.	Haryana	The Contract Labour (Regulation & Abolition Haryana Amendment) Bill, 2016	Pending
16.	Haryana	The Factories Act (Haryana Amendment) Bill, 2016	Pending
17.	Haryana	The Industrial Disputes (Haryana Amendment) Bill, 2016	Finalized
18.	Haryana	Shri Krishna Ayush University Kurukshetra Bill, 2016	Pending
19.	Himachal Pradesh	The Drugs & Cosmetics (Himachal Pradesh Amendment) Bill, 2016	Pending
20.	Himachal Pradesh	The Shimla Road Users and Pedestrians (Public Safety and Convenience) Amendment Bill, 2016	Pending
21.	Himachal Pradesh	The Himachal Pradesh Protection of Interests of Depositors (In Financial Establishment) Amendment Bill, 2016	Pending
22.	Jharkhand	The Contract Labour (Regulation & Abolition) (Jharkhand Amendment) Bill, 2015.	Pending
23.	Jharkhand	The Factories (Jharkhand Amendment) Bill, 2015.	Finalized
24.	Jharkhand	The Bihar Industrial Establishment (National and Festival Holidays and Casual Leave (Jharkhand Amendment) Bill, 2015	Pending
25.	Jharkhand	The Jharkhand Special Court Bill, 2016	Pending
26.	Jharkhand	The Court Fees (Jharkhand Amendment) Bill, 2016	Finalized

27.	Jharkhand	The Jharkhand Finance Bill, 2016	Pending
28.	Karnataka	The Karnataka Maritime Board Bill, 2015.	Pending
29.	Karnataka	The Prohibition of Child Marriage (Karnataka Amendment) Bill, 2016	Pending
30.	Karnataka	The Karnataka Transparency in Public Procurements (Amendment) Bill, 2016	Pending
31.	Kerala	The Hindu Succession (Kerala Amendment) Bill, 2015.	Finalized
32.	Kerala	The Payment of Wages (Kerala Amendment) Bill, 2015	Finalized
33.	Kerala	The Malayalam Language (Dissemination and Enrichment) Bill, 2015.	Pending
34.	Madhya Pradesh	The Indian Stamp (Madhya Pradesh Amendment) Bill, 2016	Pending
35.	Madhya Pradesh	The Madhya Pradesh Bhumiswami Evam Bataikar Ke Hiton Ka Sanrakshan Vidheyak, 2016	Pending
36.	Maharashtra	The Maharashtra Acupuncture System of Therapy Bill, 2015	Finalized
37.	Maharashtra	The Code of Criminal Procedure (Maharashtra Amendment) Bill, 2015.	Finalized
38.	Maharashtra	The Contract Labour Maharashtra Amendment Bill, 2016	Finalized
39.	Maharashtra	The Maharashtra Yoga & Naturopathy Bill, 2016	Pending
40.	Maharashtra	The Maharashtra Protection of People from Social Boycott (Prevention, Prohibition and Redressal) Bill, 2016	Pending

41.	Maharashtra	The Maharashtra Prevention of Dangerous Activities of Slumlords, Bootleggers, Drug Offenders, Dangerous Persons and Video Pirates (Amendment) Bill, 2015	Finalized
42.	Punjab	The Indian Penal Code (Punjab Amendment) Bill, 2016	Pending
43.	Punjab	The Code of Criminal Procedure (Punjab Amendment) Bill, 2016.	Pending
44.	Rajasthan	The Rajasthan Land Pooling Scheme Bill, 2016	Pending
45.	Uttar Pradesh	The Uttar Pradesh Municipal Corporation (Amendment) Bill, 2015	Pending
46.	Uttar Pradesh	The Uttar Pradesh Municipal Laws (Amendment) Bill, 2015	Pending
47.	Uttar Pradesh	The Uttar Pradesh Lokayukta and Up Lokayuktas (Amendment) bill, 2015	Pending
48.	Uttar Pradesh	The Uttar Pradesh Madarsa (Payment of Salaries of Teachers & other Employees) Bill, 2016	Pending
49.	Uttar Pradesh	The Uttar Pradesh Protection of Interest of Depositors in Financial Establishment Bill, 2016.	Finalized
50.	Uttar Pradesh	The Uttar Pradesh Control of Goondas (Amendment) Bill, 2015.	Finalized
51.	Uttar Pradesh	The Uttar Pradesh Gangsters and Anti-Social Activities (Prevention) (Amendment) Bill, 2015.	Finalized
52.	West Bengal	The Jessop and Company Limited (Acquisition and Transfer of Undertaking) Bill, 2016.	Pending
53.	West Bengal	The Dunlop India Limited (Acquisition and Transfer of Undertaking) Bill, 2016.	Pending

Year: 2017

Sl. No.	Name of the State	Name of the Legislation	Present status: Finalized/ Pending
1.	Gujarat	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Gujarat Amendment) Bill, 2017	Pending
2.	Gujarat	The Code of Criminal Procedure (Gujarat Amendment) Bill, 2017	Pending
3.	Himachal Pradesh	The Himachal Pradesh Transfer of Land (Regulation) Amendment Bill, 2017	Pending
4.	Jharkhand	The Payment of Wages (Jharkhand Amendment) Bill, 2016	Pending
5.	Jharkhand	The Bihar & Orissa Public Demand Recovery (Jharkhand Amendment) Bill, 2016	Pending
6.	Karnataka	The Karnataka Good Samaritan and Medical Professional (Protection and Regulation during Emergency Situations) Bill, 2016	Pending
7.	Karnataka	The Prevention of Cruelty to Animals (Karnataka Amendment) Bill, 2017	Pending
8.	Karnataka	The Minimum Wages (Karnataka Amendment) Bill, 2017	Pending
9.	Telangana	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement (Telangana Amendment) Bill, 2016	Pending
10.	Tamil Nadu	The Prevention of Cruelty to Animals (Tamil Nadu Amendment) Bill, 2017	Finalized
11.	Tamil Nadu	The Tamil Nadu Admission to Post Graduate Courses in Medicines and Dentistry Bill, 2017.	Pending
12.	Tamil Nadu	The Tamil Nadu Admission to MBBS and BDS Courses Bill, 2017	Pending
13.	Uttarakhand	Uttarakhand State River Coast Development Authority Bill, 2016.	Pending